

**PATNA HIGH COURT, PATNA****NOTIFICATION**Dated: The 26<sup>th</sup> December, 2022

No. 478 A : The Additional District and Sessions Judges, named in column no.2 of the table given below are hereby transferred and posted as Additional District and Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names :

Sl. No.	Name of the Officers with designation and present place of posting with Judgeship.	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed at (c) Name of the Judgeship in which posted on transfer
1.	2.	3.
1.	Sri Satish Kumar Deo A.D.J., Jehanabad (Jehanabad)	a) Additional District and Sessions Judge b) Gopalganj c) Gopalganj
2.	Sri Munshi Lal Gautam A.D.J., Begusarai (Begusarai)	a) Additional District and Sessions Judge b) Gaya c) Gaya
3.	Sri Vikash Singh A.D.J., Saharsa (Saharsa)	a) Additional District and Sessions Judge b) Bettiah c) West Champaran

The Court's Notification no.471A dated 23.12.2022 issued vide memo no.78274-78320 dated 22/23<sup>rd</sup> December, 2022 so far as it relates to transfer and posting of the aforementioned officers stands modified to the above extent.

By order of the High Court,  
Sd/- Ramakant  
Registrar General I/C

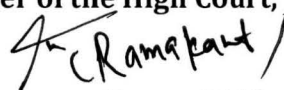
Memo No. 79776-79821 / A.D. Apptt., Dated, Patna the 26<sup>th</sup> Dec., 2022.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna

High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judge, Muzaffarpur / Rohtas at Sasaram / Bhojpur at Ara / Siwan / Vaishali at Hajipur / Nawadah / Araria / Saran at Chapra / Sheohar / Kaimur at Bhabhua / Bhagalpur / Purnea / Darbhanga / Jehanabad / Gaya / Samastipur / Gopalganj / Madhubani / Begusarai / Khagaria/ West Champaran at Bettiah / Munger / Sitamarhi / Madhepura/ Supaul / Saharsa / Nalanda at Biharsharif / Lakhisarai / Patna / J.R.-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer I/C Monitoring Cell-II, Patna High Court, Patna / Section Officer, I/C Legal Cell, Patna High Court, Patna / Section Officer, I/C A.D. Misc., Patna High Court, Patna / Section Officer, I/C Vigilance Cell, Patna High Court, Patna / Section Officer I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information **(and communication to the officers concerned**

The officers concerned may be directed to make over charge of their respective offices immediately on receipt of the Court's notification so as to join their new assignment soon thereafter).

**(-) For District and Sessions Judges only.**

By order of the High Court,  
  
Registrar General I/C